

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

43. C.P. 2876/2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.04.2024**

NAME OF THE PARTIES:- LHG Metals Pvt Ltd
Vs.
The Registrar of Companies & Ors

Section: 131 of Companies Act, 2013

ORDER

Though authorized representative of RoC was present through VC but not mark his appearance in the chat box. None present on behalf of the Petitioner. Perusal of the record reveals that Petitioner has not been present for a long. Accordingly, list this matter either for appearance of the Petitioner or dismissal of the present Company Petition on **08.07.2024.**

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)